

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 118 of 2015

Dated: 14th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

M/s TCP Ltd.Appellant (s)

Versus

Tamilnadu Generation & Distribution Corp. & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Ms. Shruti Iyer

ORDER

Learned counsel for the Appellant is stated to be in some difficulty.

Hence, adjourned to **11.09.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg